National Company Law Appellate Tribunal, New Delhi Principal Bench

Company Appeal (AT) No. 36 of 2021

IN THE MATTER OF:

Creative Security and Management Services Pvt. Ltd. ... Appellant

Vs.

Union Bank of India & Ors.

...Respondents

Present:

For Appellant: Ms. Harshita Choubey, Ms. Chandni Ghatak,

Advocates.

Mr. Krishnendu Dutta, Mr. Dhruv Dewan,

Advocates

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate

Mr. Arun Kathpalia, Sr. Advocate for R-5

Mr. Raunak Dhillon, Ms. Isha malik, Advocates

for R2-4

ORDER

(Through Virtual Mode)

22.03.2021: Learned Counsel for Respondents submits that this Appeal arising out of C.A. No. 1163 of 2020 in CP No. 3638/MB/2018, the other matters which are arising out of this Company Petition i.e. CA (AT) No. 346 of 2018 along with other 'ILFS' matters, are pending before Court No. 1. Therefore, this matter should have been heard by the same Bench.

Learned Counsel for the Appellant submits that any date may be fixed in this Appeal.

.....contd.

Let the matter be fixed before the Hon'ble Acting Chairperson, Court

No. I on 23rd March, 2021.

[Justice Jarat Kumar Jain] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

ss/RR